

Annexure - 6

Name of the corporate debtor: Moser Baer Solar Limited ; Date of commencement of liquidation: May 30, 2019; List of stakeholders as on: March 10, 2021

List of operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or	Whether lien removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims
1	SHIVAM TOUR & TRAVELS			1,02,091	1,02,091								-		Claim is accepted.
2	B.S BEVERAGES SERVICE			1,88,627	1,83,440								5,187		Claim to the extent of Rs. 183440 is accepted.
3	TIGER FORCE SECURITY SERVICES			93,441	81,543								11,898		Claim to the extent of Rs. 81543 is accepted and interest of Rs.11898 is rejected as documents do not provide for payment of interest.
4	MOSER BAER INDIA LIMITED			1,00,22,03,477	-								1,00,22,03,477		Applications & counter applications have been filed with Hon'ble NCLT questioning the related party transactions
5	MOSER BAER INDIA LIMITED - CIRP COST			71,71,94,183	-								71,71,94,183		Applications & counter applications have been filed with Hon'ble NCLT questioning the related party transactions
6	HANGZHOU FIRST APPLIED MATERIAL CO. LTD. (FORMERLY KNOWN AS HANGZHOU FIRST PV MATERIAL CO. LTD.			21,98,652	16,33,837								5,64,815		Claim to the extent of Rs.21,98,652 is accepted and Rs.5,64,815 claimed on account of interest is rejected as documents do not provide for payment of interest.

7	SANJIV PRAKASHAN			84,10,000	-								84,10,000	Claim Rejected as amount is recoverable from claimant. (Rs. 1923805 DR. Balance)
8	LINDE INDIA LIMITED			5,85,83,003	46,33,086								5,39,49,917	Claim is rejected due to operation of Limitation Act, 1963
9	ELECTROSPARK			28,09,829	19,18,265								8,91,564	The books of account of corporate debtor shows an amount of Rs.19,18,265/- outstanding towards the creditor. Further entire interest amount is rejected as there is no documentary proof for the same.
10	Evergreen Solar		08-04-2021	28,90,297	-								28,90,297	Claim is barred by Law of Limitation Act, 1963
	Total			1,79,46,73,600	85,52,262								1,78,61,21,338	